## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 112 (ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11,2017

NAME OF THE COMPANY: Manisha Anand Vs. Saga Info Solutions Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Ms. Ankita Patnaik, Advocate

For the Respondent: Mr. Atul Agarwal, Advocate

## ORDER

A request for adjournment is being made.

To come up for further consideration on 16th February, 2018.

(S. K. Mohapatra

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Member (T)

(Ina Malhotra) Member (J)

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